





भारत सरकार / GOVERNMENT OF INDIA

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME-TAX APPELLATE TRIBUNAL, CHENNAI BENCHES

ए-3, दूसरी मंजिल, राजाजी भवन, बसन्त नगर, चेन्नै -600 090.

A-3, RAJAJI BHAVAN, 2ND FLOOR, BESANT NAGAR, CHENNAI – 600 090. Email id:-chennai.bench@itat.nic.in

F.No.1-JD/ATM/2025

Dated:14.05.2025

CIRCULAR

Subject: - Observation of summer vacation in the Benches of ITAT, Chennai Benches, Chennai –reg

After considering the requests of various Bar Associations across the country, the Hon'ble President, ITAT has approved declaring vacations in the Benches of the ITAT in line with the vacations observed by the Hon'ble Jurisdictional High Courts.

- 2. Accordingly, the summer vacation in the Chennai Benches shall be observed from 19th May 2025 to 30th May 2025.
 - 3. In this regard, it may be noted that:-

During the vacation period, there will be no sitting of Benches.

ii. Vacation Bench for hearing stay petitions or urgent mentioning of appeals shall be constituted by Hon'ble Vice President (CZ)

The Hon'ble Vice President, Hon'ble Member, Sr. PS/PS and MTS attached with them shall attend the office as usual

- iv. The vacation period shall be utilized for judicial/ technical research, dictating pending judicial orders, human resource capacity building and attending to administrative matters etc.,
- v. During vacation, the Registry office shall function as usual.

ASSISTANT REGISTRAR

Copy to,

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1. O/o. the Department Representative, ITAT, Chennai

2. The Deputy Registrar, ITAT, Mumbai

3. President, ITAT, Bar Association, Chennai

4. Notice Board

ASSISTANT REGISTRAR